

**THE FOREIGN EXCHANGE REGULATION ORDINANCE
(REPEALING) REGULATION, 1358 F.**

No. III of 1358 F.

CONTENTS

SECTIONS.

1. Short title and commencement.
2. Repeal of Ordinance No. 4 of 1357 F.

***THE FOREIGN EXCHANGE REGULATION
ORDINANCE (REPEALING) REGULATION, 1358 FASLI.**

No. III OF 1358 F.

*(Received in assent of H.E.H. the Nizam on the 30th day of
Azur 1358 F.)*

Whereas it is expedient to repeal the Foreign Exchange Regulation Ordinance, 1357 F; It is hereby ordered as follows :—

1. This Regulation may be called the Foreign Exchange Short title, Regulation Ordinance (Repealing) Regulation, 1358 Fasli and shall come into force from the date of its publication in the Jarida.

2. The Foreign Exchange Regulation Ordinance, 1357 Fasli is hereby repealed.

Repeal of
Ordinance
No. 4 of 1357
Fasli.

